

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-399-2020**

Jamat Ul Muslamin Gausia  
Sunni Trust and Anr. ... Petitioners  
Versus  
State of Goa & Ors. ... Respondents

Mr. Shivan Desai, Advocate for the Petitioners.

Mr. D. Pangam, Advocate General with Ms. Ankita Kamat, Additional  
Government Advocate for the Respondent Nos. 1 & 3.

Mr. A. D. Bhobe, Advocate for Respondent No.2.

**Coram:- DIPANKAR DATTA,CJ &  
M. S. SONAK, J**

**Date:- 22<sup>nd</sup> December, 2020**

**P.C.**

Heard Mr. Shivan Desai, learned counsel for the  
Petitioners.

2. Mr. Bhobe, learned counsel for the CCP states that the  
reply will be filed latest by 7<sup>th</sup> January, 2021 and the copy of the same  
will be furnished to the learned counsel for the Petitioners.

3. Stand over to 11<sup>th</sup> January, 2021.

**M. S. SONAK, J**

**CHIEF JUSTICE**

**at\***